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Title : Presentation of 12th, 13th and 14th Report of the Committees on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI RATILAL KALIDAS VARMA (DHANDHUKA): I beg to present the following reports:-

(1) Twelfth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including minutes (Hindi and English versions) of the sittings of the Committee relating thereto on the Ministry of Finance (Department of Revenue) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Excise and Customs (CBEC)".

(2) Thirteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including minutes (Hindi and English versions) of the sitting of the Committee relating thereto on the Ministry of Finance, (Banking Division) on Action taken by the Government on the recommendations contained in the First Report (14th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Dena Bank and credit facilities provided by the Bank to them".

(3) Fourteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including minutes (Hindi and English versions) of the sitting of the Committee relating thereto on the Ministries of Home Affairs, Social Justice and Empowerment and Tribal Affairs on Action taken by the Government on the recommendations contained in the Fourth Report (14th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding "Atrocities on Scheduled Castes and Scheduled Tribes and pattern of social crimes towards them".